

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

**LOK SABHA**

**UNSTARRED QUESTION NO. 5021.  
TO BE ANSWERED ON MONDAY, THE 26<sup>TH</sup> MARCH, 2018.**

**INDUSTRIALLY BACKWARD STATES/REGIONS**

**5021. SHRI MALYADRI SRIRAM:  
SHRI NISHIKANT DUBEY:  
SHRI KAMAKHYA PRASAD TASA:  
DR. BANSHILAL MAHATO:  
SHRI RAJESH PANDEY:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) the details of efforts made by the Government to set up industries in the industrially backward States including North Eastern Region (NER) where employment is rising rapidly as compared to the other States, State/UT-wise;
- (b) the details of pending projects/ proposals received by the Government from various States, State/UT-wise;
- (c) the number of large/medium industries closed down/gone sick during each of the last three years and the current year along with the reasons therefor and the corrective steps taken by the Government to protect/revive these industries;
- (d) whether the Government proposes to formulate any special industrial promotion policy for NER States in the country; and
- (e) if so, the details thereof along with the time by which it is likely to be implemented?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी)  
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI C.R. CHAUDHARY)**

- (a): Various Schemes are being implemented by the Government for development of Industries in the States of NER, Special Category States of Himachal Pradesh, Uttarakhand and Jammu & Kashmir and industrially backward Union Territories of Andaman & Nicobar Islands and Lakshadweep:

- (i) Package for Special Category States of Jammu & Kashmir, Himachal Pradesh and Uttarkhand.
- (ii) North East Industrial Investment Promotion Policy (NEIP), 2007 for the states of NER (including Sikkim).
- (iii) Transport / Freight Subsidy Scheme for the States of Himachal Pradesh, Uttarakhand, J&K, Darjeeling district of West Bengal, Andaman and Nicobar Islands, Lakshweep and the States of NER(including Sikkim)
- (iv) India Leather Development Programme (ILDPA)
- (v) Modified Industrial Infrastructure Upgradation Scheme (MIUS).
- (vi) Scheme for Integrated Textile Park in the States of Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Tripura, Sikkim and Jammu& Kashmir.
- (vii) Modernisation of Tool Room Training Centre at Dimapur, Nagaland.
- (viii) Setting up of Tool Room & Training Centre (TRTC), Agartala, Tripura.
- (ix) Setting up of Tool Room & Training Centre (TRTC),Tinsukia, Assam.
- (x) Bamboo Incubation Centre AT NTTTC, Dimapur, Nagaland.
- (xi) Setting up of Tool Room & Training Centre (TRTC), Aizawal, Mizoram

**(b):** The Government is implementing Modified Industrial Infrastructure Upgradation Scheme (MIUS) for establishment of common industrial infrastructure in industrial clusters in the Country. Under the Scheme, projects have been undertaken to upgrade infrastructure in existing Industrial Parks/Estates/Areas. Twenty three projects were accorded final approval under the Scheme including 6 projects in the States of Himachal Pradesh, Jammu & Kashmir, Mizoram and Tripura.

**(c):** As per the information furnished by RBI the number of sick units as on March 2014, March 2015 and March 2016 is as under :

	March 2014	March, 2015	March 2016
Total no. of sick units	468397	516619	486291

Reasons for closure are: (1) Lack of demand, (2) Shortage of working capital, (3) Non- availability of raw materials, (4) Power Shortage,

(5) Marketing Problems, (6) Labour Problems, (7) Management problems, (8) Equipment problems etc.

Government of India issued guidelines on Framework for Revival and Rehabilitation of Micro, Small and Medium Enterprises (MSMEs) on March 17, 2016. In terms of the said circular, the Committee(s) formed under the Framework may explore various options to resolve the stress in the account such as Rectification, Restructuring and Recovery. Further, accounts with aggregate loan limit upto Rs.10 lakh are dealt with by the Branch Manager / designated official for suitable Corrective Action Plan, whereas account with aggregate loan limits above Rs.10 lakh and upto Rs. 25 crore are referred to the Committee.

**(d) & (e):** A new Scheme namely North East Industrial Development Scheme (NEIDS), 2017 has been approved by the cabinet in its meeting dated 21.03.2018. The benefits under the scheme include Central Capital Investment Incentive for access to credit, Interest Incentive, Comprehensive Insurance Incentive, GST reimbursement, Income Tax reimbursement, Transport Incentive and Employment Incentive. The scheme will be effective from 1.4.2017 and remain in force upto 31.03.2022. The scheme will be notified within six weeks.

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